

Motion for election of one member to the Governing Council of North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences (NEIGRIHMS), Shillong

THE MINISTER OF HEALTH AND FAMILY WELFARE; AND MINISTER OF CHEMICALS AND FERTILIZERS

(SHRI JAGAT PRAKASH NADDA): Sir, I rise to move the following:-

?That in pursuance of Rule 3(b)27 read with rule 4(b) of the Rules of North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong, the members of this House do proceed to elect, in such manner as the Speaker may direct, one member from amongst themselves to serve as member of the Governing Council of North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong subject to the other provisions of the said Rules.?

माननीय अध्यक्ष : प्रश्न यह है:

?कि पूर्वोत्तर इंदिरा गांधी क्षेत्रीय स्वास्थ्य एवं आयुर्विज्ञान संस्थान, शिलांग के नियमों के नियम 4(ख) के साथ पठित नियम 3(ख)27 के अनुसरण में, इस सभा के सदस्य, ऐसी रीति से जैसा कि अध्यक्ष निदेश दें, उक्त नियमों के अन्य उपबंधों के अध्यक्षीन पूर्वोत्तर इंदिरा गांधी क्षेत्रीय स्वास्थ्य एवं आयुर्विज्ञान संस्थान, शिलांग की शासी परिषद के सदस्य के रूप में कार्य करने के लिए अपने में से एक सदस्य निर्वाचित करें।?

प्रस्ताव स्वीकृत हुआ।

? (व्यवधान)

माननीय अध्यक्ष : आइटम नंबर ? 11, श्री संजय सेठ जी।

? (व्यवधान)

12.06 hrs